



बेटी बचाओ
बेटी पढ़ाओ

केन्द्रीय स्थापना अनुभाग / CENTRAL ESTABLISHMENT SECTION
भारतीय रिज़र्व बैंक / RESERVE BANK OF INDIA
कोलकाता / KOLKATA

Corrigendum

Stationing of Advance Life Support (ALS) Ambulance Service at MOP: e-Tender No. RBI/Kolkata Regional Office/HRMD/7/25-26/ET/882

e-Tender No. [RBI/Kolkata Regional Office/HRMD/7/25-26/ET/882 \[e-Tender for ALS ambulance\]](#)

With reference to the captioned tender, the following tender item/clauses/ point numbers of the Tender Document have been modified/amended as indicated below:

Sl. No.	Relevant Tender Item/Clause/line under Section/para	Now Read as after Addition to/modification of the existing Tender item/clause/line
1	<p><u>Notice Inviting Tender (NIT) (Section I) under Para 2</u></p> <p>“The Vendors shall submit their e-Tender (both Part I and Part II i.e., Technical and Financial Bids) as per the instructions regarding e-Tender, along with all supporting documents, complete in all respects, on or before March 09, 2026 (Monday) (Till 11 AM).”</p> <p>“The Vendors shall remit refundable Earnest Money Deposit (EMD) of ₹48,000 (Forty-Eight Thousand only) on or before March 09, 2026 (Monday) (Till 11 AM).”</p>	<p><u>Notice Inviting Tender (NIT) (Section I) under Para 2</u></p> <p>“The Vendors shall submit their e-Tender (both Part I and Part II i.e., Technical and Financial Bids) as per the instructions regarding e-Tender, along with all supporting documents, complete in all respects, on or before March 16, 2026 (Monday) (Till 11 AM).”</p> <p>“The Vendors shall remit refundable Earnest Money Deposit (EMD) of ₹48,000 (Forty-Eight Thousand only) on or before March 16, 2026 (Monday) (Till 11 AM).”</p>
2	<p><u>Notice Inviting Tender (NIT) (Section I) under Para 3</u></p> <p>“The Technical Bid (Part I) will be opened electronically on March 09, 2026 (Monday), 12 PM onwards in presence of prospective Vendors.”</p>	<p><u>Notice Inviting Tender (NIT) (Section I) under Para 3</u></p> <p>“The Technical Bid (Part I) will be opened electronically on March 16, 2026 (Monday), 12 PM onwards in presence of prospective Vendors.”</p>



<p>3</p>	<p><u>Under Schedule of the Tender (SoT)</u></p> <p>I. Earnest Money Deposit (EMD) The proof of having remitted EMD is to be uploaded on MSTC portal and a confirmation mail with necessary details to be mailed at ceskolkata@rbi.org.in; rajarshiadhikari@rbi.org.in; vungtheiching@rbi.org.in; and aparya@rbi.org.in; on or before 11AM of March 09, 2026 (Monday).</p>	<p><u>Under Schedule of the Tender (SoT)</u></p> <p>I. Earnest Money Deposit (EMD) The proof of having remitted EMD is to be uploaded on MSTC portal and a confirmation mail with necessary details to be mailed at ceskolkata@rbi.org.in; rajarshiadhikari@rbi.org.in; vungtheiching@rbi.org.in; and aparya@rbi.org.in; on or before 11AM of March 16, 2026 (Monday).</p>
<p>4</p>	<p><u>Section VI</u> <u>General Instructions Regarding Technical and Financial Bids</u></p> <p>Para 3 The Vendors should submit their proposal, as per the instructions regarding e-Tender, along with refundable EMD of ₹48,000 (Forty-Eight Thousand) and all supporting documents, complete in all respects, on or before March 09, 2026 (Monday) (upto 11 AM).</p> <p>Para 5 The Part-I (Technical Bid) will be opened electronically on March 09, 2026 (Monday) (12 PM onwards). In the event of any date indicated above being declared a Holiday, the next working day shall become the effective date for the respective purpose mentioned therein.</p>	<p><u>Section VI</u> <u>General Instructions Regarding Technical and Financial Bids</u></p> <p>Para 3 The Vendors should submit their proposal, as per the instructions regarding e-Tender, along with refundable EMD of ₹48,000 (Forty-Eight Thousand) and all supporting documents, complete in all respects, on or before March 16, 2026 (Monday) (upto 11 AM).</p> <p>Para 5 The Part-I (Technical Bid) will be opened electronically on March 16, 2026 (Monday) (12 PM onwards). In the event of any date indicated above being declared a Holiday, the next working day shall become the effective date for the respective purpose mentioned therein.</p>



5	<p>Section VII <u>Scope of Work and Terms & Conditions, Para 16 (14)</u></p> <p>Earnest Money Deposit 14.1 Earnest Money Deposit (EMD) of ₹48,000 (Forty-Eight Thousand only) must be submitted along with the Bids through NEFT/Demand Draft/Bank Guarantee issued by a scheduled Bank drawn in favour of Reserve Bank of India, Kolkata on or before March 09, 2026 (Monday) (upto 11 AM).</p> <p>14.2 After submission of the EMD, a line of confirmation, stating the name of the e-Tender for which EMD has been submitted, and all other necessary details may be sent via an email to ceskolkata@rbi.org.in; rajarshiadhikari@rbi.org.in; vungtheiching@rbi.org.in; and apayra@rbi.org.in by 11AM March 09, 2026 (Monday).</p>	<p>Section VII <u>Scope of Work and Terms & Conditions, Para 16 (14)</u></p> <p>Earnest Money Deposit 14.1 Earnest Money Deposit (EMD) of ₹48,000 (Forty-Eight Thousand only) must be submitted along with the Bids through NEFT/Demand Draft/Bank Guarantee issued by a scheduled Bank drawn in favour of Reserve Bank of India, Kolkata on or before March 16, 2026 (Monday) (upto 11 AM).</p> <p>14.2 After submission of the EMD, a line of confirmation, stating the name of the e-Tender for which EMD has been submitted, and all other necessary details may be sent via an email to ceskolkata@rbi.org.in; rajarshiadhikari@rbi.org.in; vungtheiching@rbi.org.in; and apayra@rbi.org.in by 11AM of March 16, 2026 (Monday).</p>
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2. Further, it has been decided to extend the timeline for submission/opening of tender, accordingly modifications in relevant paras of Schedule for Tender (SoT) are as under:

J. Last date and time of submission of EMD:	On or before March 16, 2026 (Monday) (Till 11 AM)
M. Last date of availability of e-Tender on website	March 16, 2026 (Monday) (Till 11 AM)
N. Date & time of closing of online submission of e-Tender (Technical Bid and Financial Bid).	March 16, 2026 (Monday) (Till 11 AM)
O. Date & time of opening of Part-I (Technical Bid)	March 16, 2026 (Monday) (12 PM onwards)



3. All other terms and conditions of the tender remain unchanged.

4. Bank reserves the right to make any further modifications to these dates. Please check RBI Website for any updates.

Note: This Corrigendum shall form the part of bid document / Agreement. Rest of the Terms and condition and specifications of bid document shall continue to remain same. The above amendments / clarifications are issued for the information for all the intending bidders. The submission of application by the firm shall be construed to be in conformity to the bid document and amendments / clarifications given above.

Regional Director
Reserve Bank of India
West Bengal and
Andaman & Nicobar Island